

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No214  
CP(IB)/06(AHM)2023

**Proceedings under Section 59(7) IBC,2016 r.w reg 38 of IBBI,2017**

**IN THE MATTER OF:**

Chirag Rajendra Kumar Shah the Liquidator of XDOC Works .....Applicant  
Private Limited  
(In Liquidation) .....Respondent

**Order delivered on 17/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Parshwa Shah, PCS  
For the Respondent :

**ORDER**

Learned PCS for the petitioner appeared. He submitted that RD & RoC are served.  
Affidavit of service of notice is also filed but no one appeared for RD & RoC.

List for further consideration on 28.04.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**